

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3544  
TO BE ANSWERED ON 21.12.2015**

**Vacancies in IIT**

3544. DR. UDIT RAJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to regularise temporary workers placed against permanent vacancies in Indian Institute of Technology (IIT) Kharagpur;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): The Board of Governors of the Indian Institute Technology (IIT) Kharagpur which is the competent authority to decide on all administrative matters, in its meeting held on 26.09.2015 approved the modalities for regularization of contractual appointment of staff in the Institute with the following assessment processes:

- (i) Eligible employees to submit Self-appraisal Performance Report since appointment and /or assuming higher position.
- (ii) Feedback received from the Reporting Authority and Reviewing Authority.
- (iii) Personal Interview by an Assessment Committee. The composition of the committee should be the same as it was for recruitment/appointment for the post and will include external experts.

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